

File No. 22/1/2024-Admn/Cors.with MoP -301/24

Appellate Tribunal for Electricity

Ministry of Power

Core-4, 7th Floor, SCOPE Complex, Lodhi Road, New Delhi
To T:011-24368481-1518, TF:011-24368482,

Dated the 8th/August, 2024

CIRCULAR

Subject: **Implementation of Cyber Crisis Management Plan (CCMP) -reg.**

Ministry of Electronics & Information Technology (MeitY) has informed that the “Guidelines on Information Security Practices for Government Entities” has been issued by the Indian Computer Emergency Response Team (CERT-In) to ensure safe & trusted and secure cyberspace. This includes guidelines for government’s Chief Information Security Officers (CISOs) and Government Employees. It aims to establish a baseline frame work for information security across all levels of the Government of India. The guidelines are available on website of CERT-In : <https://www.cert-in.org.in/PDF/guidelinesgovtentities.pdf>.

2. All officers/Officials of APTEL are requested to go through the guidelines for information and compliance.
3. This issues with the approval of the Competent Authority, APTEL.

(Gaurav Gautam)

Admn-cum-Accounts Officer

Copy to:-

1. PPS to Hon’ble Chairperson
2. PPS to Hon’ble Technical Member (SKS)
3. PPS to Hon’ble Technical Member (Seema Gupta)
4. PPS to Hon’ble Judicial Member (VB)
5. PS to Registrar
6. M/s. Kreate Technologies Pvt. Ltd. is directed to compliance.
7. All officers/Officials of APTEL/outsourced staff
8. Notice Board/Guard File